

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRD REPORT



सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI
March, 1954

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**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
8. Kumari Annie Mascarene.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.

SECRETARIAT

Shri M. N. Kaul—*Secretary*.

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Third Report of the Committee.

2. The Committee sat on the 1st March, 1954 to consider the Resolutions set down in the List of Business for Friday, the 5th March, 1954.

3. The Members concerned whose Resolutions had been included in the agenda for the 5th March, 1954 had been invited to the sitting.

4. The Committee having considered all the aspects of the Resolutions in the List of Business for the 5th March, 1954, recommend the following time-table for the first three Resolutions:—

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| (1) Resolution regarding facilities for promotion of rifle training. | 1½ hrs. |
| (2) Resolution regarding appointment of a Committee to examine the system of withdrawal of Cadets from the National Defence Academy. | 1 hour and if absolutely necessary, to be extended by half-an-hour more. |
| (3) Resolution regarding appointment of a high power Commission to examine the question of making justice cheap and expeditious. | 2 hrs. |

M. ANANTHASAYANAM AYYANGAR.

**NEW DELHI,
The 2nd March, 1954.**